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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/2/2016

**NAME OF THE PETITIONER(S)** : Shri Manohar K.L. and another

**NAME OF THE RESPONDENT(S)** : Swadharma Swaraajya Sangha & 13 others

**UNDER SECTION** : 397/398

| <b>S.No. Name (in Capital)</b> | <b>Represented by</b> | <b>Signature</b> |
|--------------------------------|-----------------------|------------------|
|--------------------------------|-----------------------|------------------|

1. P. M. VATSALA  
FOR A. K. MYSAMY & ASSOCIATES  
COUNSEL FOR  
PETITIONERS  
R. M. Vatsala

2. K. APARNA DEVI  
9444012847  
COUNSEL FOR  
RESPONDENT 1  
A. Devi

**ORDER**

Ms.P.M.Vatsala, Counsel for petitioner present. Ms.Aparna Devi, Counsel for respondent present. It is stated that the Petitioner got information that R12 has died and the whereabouts of R9 seems to be unknown. Petitioner is directed to bring the LRs of R9 and R12 on record, if necessary. Time extended at request. Put up on 27/2/2017 at 10.30 A.M.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**